

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 90 of 2020

In the matter of:

Vijay Sitaram Dandnaik

....Appellant

Vs.

Punjab National Bank & Ors.

....Respondent

For Appellant: Mr. Anandh. K., Advocate.

For Respondent: None.

ORDER

18.02.2020: The Appellant is yet to serve Respondent No-2. The Respondent No-2 through 'Resolution Professional' may be served Notice.

List the Appeal 'for admission (after notice)' on **13th March, 2020.**

[Justice A.I.S Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

ha/sim/md